## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3681 ANSWERED ON:16.12.2014 FRUIT JUICE IN COLD DRINKS Chaudhary Shri P.P.;Scindia Shri Jyotiraditya Madhavrao

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has issued any instructions in regard to mixing fruit juice in cold drinks being sold across the country;
- (b) if so, the details thereof;
- (c) whether instructions have also been issued to purchase the above fruit juice on fair prices from the farmers;
- (d) if so, the details of guidelines in this regard; and
- (e) if not, the time by which the Government is likely to take a decision in this regard?

## **Answer**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a)&(b): No, Madam. However, Food Safety and Standards Authority of India under the Ministry of Health & Family Welfare has prescribed standards in the Food Safety & Standards (Food Products Standards & Food Additives) Regulations, 2011 for mixing of fruit juices in aerated drinks as per regulation 2.3.30(Carbonated Fruit Beverages or Fruit Drinks) and 2.10.6 (carbonated water).

(c)to(e): Do not arise.